

ORISSA HIGH COURT

FILING REPORT AS ON :07/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/34129/2024	PRAMOD KUMAR DEO VS THE COMPETENT AUTHORITY AND L.A.O., ANGUL	ANUP KUMAR BOSE VS S.S.RAY (2)	// () //	
2	D-BLAPL/23765/2024	SISIRA KANTA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS MAHES DAS	SURADA /312 /2024 () //	
3	D-BLAPL/23767/2024	SUKANTA MALLICK @ AAPU VS STATE OF ODISHA	MAHES DAS VS MANAS KUMAR CHAND	TUMUDIBANDHA /48 /2024 () //	
4	D-BLAPL/23769/2024	LALU@BISWAMBAR TAHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS NIRANJAN MAHARANA	KHARIAR /98 /2024 () //	AOR20220001618C202400214
5	D-BLAPL/23770/2024	BANI BEERA VS STATE OF ODISHA	NIRANJAN MAHARANA VS GOURAV MOHANTY	DAMANJODI /64 /2024 () //	AOD20230001370C202400008
6	D-BLAPL/23772/2024	SUBHAKANTA BEHERA @ KAJAL VS STATE OF ODISHA	GOURAV MOHANTY VS SATYAJEET ROUT	SAHID NAGAR P.S. /106 /2024 () //	
7	D-BLAPL/23777/2024	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SATYAJEET ROUT VS ARIJEET MISHRA	KUNDHEIGOLA /168 /2024 () //	
8	D-BLAPL/23782/2024	BUDU BADANAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS DEBIDUTTA MOHAPATRA	BOIPARIGUDA /213 /2022 () //	
9	D-BLAPL/23783/2024	ABID MOHAMMAD VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS PRATYUSHA NAIDU	LARAMBA /94 /2024 () //	
10	D-BLAPL/23785/2024	KAILASH CH MAHANTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS GOURAV MOHANTY	CYBER CRIME AND ECONOMIC OFFENCES /13 /2024 () //	
11	D-BLAPL/23789/2024	SUBHAKANTA BEHERA @ KAJAL VS STATE OF ODISHA	GOURAV MOHANTY VS STATE OF ODISHA	INFCITY PS /128 /2024 () //	

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12	D-BLAPL/23796/2024	SK. SAGBA @ ROY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SPL.TASK FORCE /6 /2020 () //	
13	D-BLAPL/23797/2024	TAPANA KUMAR SWAIN @ TAPAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /123 /2024 () //	
14	D-BLAPL/23798/2024	SANTOSH GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /902 /2023 () //	
15	D-BLAPL/23799/2024	RINA PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //	
16	D-BLAPL/23803/2024	NIKHIL VANHUDAS JADHAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /178 /2023 () //	
17	D-BLAPL/23807/2024	SITAKANTA NAYAK@NAHAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /166 /2021 () //	
18	D-BLAPL/23808/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	TANGI /35 /2024 () //	
19	D-BLAPL/23812/2024	MANORANJAN DORA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
20	D-BLAPL/23813/2024	HIMANSU SETHI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /99 /2020 () //	
21	D-BLAPL/23815/2024	BIKASH DAS @ BHUAN DAS VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /467 /2023 () //	
22	D-BLAPL/23817/2024	SHYAMLAL YADAV VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //	
23	D-BLAPL/23821/2024	SUBHAKANTA BEHERA @ KAJAL	GOURAV MOHANTY	BADAGODA P.S. /234 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23823/2024	NITISH SINGH	SANGRAM KESHARI ROUT	NANDAPUR /57 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23824/2024	RAJU KUMAR	SANGRAM KESHARI ROUT	NANDAPUR /57 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23832/2024	ABHISHEK BARIK	PABITRA KUMAR NAYAK	SECTOR-15 /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23833/2024	PEJA DASH	JUGALA KISHORE PANDA	CHANDRAPUR /49 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23834/2024	BALARAM HANTAL	JUGALA KISHORE PANDA	MUDULIPODA /60 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23839/2024	KABIKITA KHOSLA	M BALAJI RAO	BOIPARIGUDA /128 /2022	AOR20220004456C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23840/2024	MD. IMRAN @ IMU	SUJATA JENA	BHANJANAGAR /318 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23843/2024	KRUSHNA PRADHAN @ KRUSHNARJUN PRADHAN	BISWAJIT RANJAN TRIPATHY	MOHANA /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23844/2024	RAJENDRA SINGH	BISWAJIT RANJAN TRIPATHY	ADVA /28 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23847/2024	SWADHIN KUMAR DAS @ DASH	PULAKESH MOHANTY	RAMBHA (KHALLIKOTE) /731 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23848/2024	MANOJ PALAI @ DIPU	BHABANI SHANKAR DASPARIDA	JODAPADAR /126 /2024	
		VS	VS	()	

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35	D-BLAPL/23853/2024	STATE OF ODISHA SIPUN BEHERA VS	SATYA RANJAN MULIA VS	// SPECIAL CRIME UNIT /8 /2024 ()	
36	D-BLAPL/23855/2024	STATE OF ODISHA ANANTA DIGAL VS	SATYA RANJAN MULIA VS	// SPECIAL CRIME UNIT /8 /2024 ()	
37	D-BLAPL/23858/2024	STATE OF ODISHA ANANTA DEHURI VS	SURYAKANTA DWIBEDI VS	// /0 ()	
38	D-BLAPL/23859/2024	STATE OF ODISHA JADAB JENA @ BULBUL VS	SURYAKANTA DWIBEDI VS	// /0 ()	
39	D-BLAPL/23861/2024	STATE OF ODISHA MITHUN MAJHI VS	ALOK KUMAR PANDA VS	// /0 ()	
40	D-BLAPL/23862/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	PRANAB KUMAR DAS VS	// MALKANGIRI /398 /2023 ()	
41	D-BLAPL/23866/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	PRANAB KUMAR DAS VS	// MALKANGIRI /60 /2024 ()	
42	D-BLAPL/23867/2024	STATE OF ODISHA SATYAPRIYA BEHERA VS	AMULYA RATNA PANDA VS	// /0 ()	
43	D-BLAPL/23868/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	ADV. VS	// MALKANGIRI /399 /2023 ()	
44	D-BLAPL/23869/2024	STATE OF ODISHA SESHADEBA DEEPA @ SESHDEV DEEPA VS	AMULYA RATNA PANDA VS	// /0 ()	
45	D-BLAPL/23873/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// MALKANGIRI /400 /2023 () //	

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46	D-BLAPL/23877/2024	RUDRA NARAYAN DAS VS STATE OF ODISHA	PULAKESH MOHANTY VS	CDA-II /89 /2024 () //	
47	D-BLAPL/23880/2024	SUSHANTA SAHU VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	//0 () //	
48	D-BLAPL/23883/2024	DIPAK PATEL VS STATE OF ODISHA	RABINDRA NATH BARIK VS	TUSRA /209 /2022 () //	AOR20220004220C202400020
49	D-BLAPL/23884/2024	RAJA @RAZA ALI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	MALGODOWN /217 /2023 () //	AOD20240000490C202400002
50	D-BLAPL/23885/2024	PRADEEP NAG VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIRING /66 /2024 () //	
51	D-BLAPL/23893/2024	SATYAM NAG VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR SADAR /78 /2024 () //	
52	D-BLAPL/23895/2024	RIBYAM RAITA @ RAIT VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TOMANDO /284 /2024 () //	
53	D-BLAPL/23897/2024	BINATI MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /254 /2024 () //	
54	D-BLAPL/23898/2024	BARUNA MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /254 /2024 () //	
55	D-BLAPL/23901/2024	BANITA RANJIT VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /14 /2024 () //	
56	D-BLAPL/23902/2024	RAJENDRA @ SURUBABU MAHAKUD VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	MANAMUNDA /4 /2024 () //	
57	D-BLAPL/23904/2024	GOPAL KUMAR SAH	SUCHIT KUMAR NAYAK	JEYPORE SADAR /165 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/23908/2024	HADAPA SIBA	SUCHIT KUMAR NAYAK	RAYAGADA TOWN /425 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/23909/2024	PURNA PERMA	SUCHIT KUMAR NAYAK	MATHILI /33 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/23911/2024	BIBEKANANDA JENA	BIGYAN KUMAR SHARMA	BISOI /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/23912/2024	DUSHMANTA BHUE @ BABLU	GOPAL PRASAD LAL	JHARSUGUDA /111 /2022	AOR20220002350C202400032
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/23914/2024	HRUSHIKESH JENA @ BABU	JADUNATH PRADHAN	NANDANKANAN /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/23915/2024	SUKANTA PARIDA	JADUNATH PRADHAN	NANDANKANAN /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/23919/2024	PINTU @ SAHIL GAGRAI	SK. ZAFARULLA	JODA /243 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/34047/2024	M.LOKANADHAN@LOKANAT	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/34166/2024	SIDHESWAR MAJHI	ADV.	//	
		VS	VS	()	
		PAYA MAJHI		//	
67	D-CMAPL/34213/2024	JAYAKRISHNA SARANI	ADV.	//	
		VS	VS	()	
		GOPESWARI PANIGRAHI		//	
68	D-CMP/34069/2024	BIJAY KUMAR SWAIN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400029
		VS	VS	()	

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69	D-CMP/34097/2024	EXECUTIVE ENGINEER,PURI IRRIGATION DIVISION,PURI SIRAPANI MAHANTA VS KANCHAN MOHAPATRA	SOUMYA MISHRA VS	// // 0 //	
70	D-CMP/34137/2024	RAIMOHAN JENA VS JASODA JENA	J.K.MISHRA 2 VS	// 0 //	
71	D-CMP/34176/2024	DURGAMANI JENA VS SUBHADRA JENA	DWARIKA PRASAD MOHANTY VS	// 0 //	
72	D-CMP/34180/2024	UMESH CHANDRA PANDA VS HEMANTA KUMAR PANDA	SANATAN DAS VS	// 0 //	
73	D-CMP/34207/2024	M/S. METRO BUILDER(ORISSA) PVT.LTD. VS SUMITRA PANDA	SMITA RANJAN PATNAIK VS	// 0 //	
74	D-CMP/34215/2024	CHITRANGADA PRADHAN VS BRIG. SRIKANTA NAIK	BIJAY KUMAR MOHANTY VS	// 0 //	
75	D-CONTC/34046/2024	BINOD KUMAR DEO VS ANU GARG,ADDITIONAL CHIEF SECRETARY,WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001600C202400017
76	D-CONTC/34050/2024	SUNARAM TUDU VS ANU GARG,ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001600C202400016
77	D-CONTC/34055/2024	RAJARAM BEHERA VS AJAYA MOHANTY, TAHASILDAR	ADV. VS	// 0 //	
78	D-CONTC/34057/2024	HRUSHIKESH JENA VS DEBIDUTTA BISWAL, IFS	ADV. VS	// 0 //	
79	D-CONTC/34058/2024	MANORANJAN SAHOO VS DEBIDUTTA BISWAL, IFS	ADV. VS	// 0 //	

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80	D-CONTC/34059/2024	BALABHADRA SWAIN VS DEBIDUTTA BISWAL, IFS	ADV. VS	// ()	
81	D-CONTC/34061/2024	KRUSHNA CHANDRA PRADHAN VS DEBIDUTTA BISWAL, IFS	ADV. VS	// ()	
82	D-CONTC/34065/2024	SUNAKAR SWAIN VS BHAKTA RANJAN MOHANTY, ENGINEER	ADV. VS	// ()	
83	D-CONTC/34071/2024	JATAKISHORE DASH VS ASWASTHY S, IAS	ADV. VS	// ()	
84	D-CONTC/34072/2024	MANOHAR MOHANTY VS SATYABRATA SAHU, IAS	ADV. VS	// ()	
85	D-CONTC/34086/2024	PRIYADARSHINI NAYAK @ ESTHER OLIVE VS HIMANSHU GUPTA, IAS	RAJIB RATH VS	// ()	
86	D-CONTC/34087/2024	HARISH CHANDRA PRADHAN VS SUSHANTA KUMAR NANDA, IFS	ADV. VS	// ()	
87	D-CONTC/34092/2024	PRAFULLA KUMAR MOHAPATRA VS VIR VIKRAM YADAV, COMMISSIONER CUM SECRETARY WORKS DEPTT.	ADV VS	// ()	AOR20220001657C202400031
88	D-CONTC/34106/2024	SIVA SANKAR SAHU VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY REVENUE AND DISASTER DEPTT.	ADV VS	// ()	AOD20240000639C202400001
89	D-CONTC/34125/2024	SAROJINI MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
90	D-CONTC/34150/2024	DR. AKULANANDA MALLICK VS ASWATHY S., IAS	SANTOSH KUMAR SWAIN VS	// ()	
91	D-CONTC/34154/2024	RAMESH CHANDRA BEHERA	SIDHANT DWIBEDI	//	

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		VS	VS	0	
92	D-CONTC/34155/2024	DR. SANTOSH KUMAR ROUT, DEO HARIHAR MALLIK	ADV.	//	
		VS	VS	0	
93	D-CONTC/34156/2024	MANOJ AHUJA, IAS PRAFULLA KUMAR TRIPATHY	ADV.	//	
		VS	VS	0	
94	D-CONTC/34172/2024	SATYABRATA SAHU, IAS JAHARLAL MOHANTA	DEBASIS ROUT	//	
		VS	VS	0	
95	D-CONTC/34175/2024	SUSHIL KUMAR LOHANI, IAS JEHERU LAL DIP	ADV.	//	
		VS	VS	0	
96	D-CONTC/34177/2024	VIR VIKRAM YADAV, IAS NARENDRA MALI	RAJJEET ROY	//	
		VS	VS	0	
97	D-CONTC/34204/2024	DR. KAMAL LOCHAN MISHRA, IAS SK. AKMAL HOSSAIN	ADV.	//	
		VS	VS	0	
98	D-CONTC/34217/2024	ARABINDA BEHERA, TAHASILDAR GUNARAM BISESWAR MALWA	ADV.	//	
		VS	VS	0	
99	D-CONTC/34219/2024	ASWATHY S., IAS SEEMANCHAL SAGARIA	ADV.	//	
		VS	VS	0	
100	D-CONTC/34220/2024	ASWATHY S., IAS KUMUDINI MISHRA	PRAMOD KISHORE CHAND	//	
		VS	VS	0	
101	D-CONTC/34224/2024	BANASHREE MALLICK, SECRETARY BADRI NARAYAN RATHI	ADV.	//	
		VS	VS	0	
102	D-CONTC/34231/2024	LALIT BAG, TAHASILDAR PRAMOD KUMAR TRIPATHY	ADV.	//	
		VS	VS	0	

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103	D-CONTC/34233/2024	AMRIT RUTURAJ, IAS BINODINI SAHOO VS	GOPAL KRUSHNA NANDA VS	// // ()	
104	D-CONTC/34239/2024	ASWATHI S., IAS PURNA MINZ VS	ADV. VS	// // ()	
105	D-CONTC/34242/2024	ASWATHY S., IAS MILASINGH LAKRA VS	ADV. VS	// // ()	
106	D-CONTC/34246/2024	ASWATHY S., IAS BADRI NARAYAN RATHI VS	SUVALAXMI DEVI VS	// // ()	
107	D-CONTR/23852/2024	LALIT BAG, TAHASILDAR SANJUKTA MAHAL VS	ADV. VS	// // ()	MAHILA P.S.(BBSR) /116 /2023
108	D-CRLA/23835/2024	PRATIK SINGH, IPS DUKALU DHARUA VS	SATYABRATA PANDA VS	// // ()	SAMBALPUR VIGILANCE /51 /1995
109	D-CRLA/23875/2024	STATE OF ODISHA(VIG.) ADEITA KUMAR PATI VS	BHABA RANJAN KAR VS	// // ()	BENTKAR (42 MOUZA) UPD CUTTACK /243 /2022
110	D-CRLMC/23776/2024	STATE OF ODISHA KRUSHNA CHANDRA PANDEY VS	MANAS KUMAR CHAND VS	// // ()	GAISILET /112 /2024 AOR20220001618C202400212
111	D-CRLMC/23779/2024	STATE OF ODISHA DOLAMANI SAHU VS	SRINIVAS MOHANTY VS	// // ()	AMBABHONA /65 /2020 AOR20230000802C202400011
112	D-CRLMC/23788/2024	STATE OF ODISHA BISHNU CHARAN SAHOO VS	BISWARANJAN DALAI VS	// // ()	/ /0
113	D-CRLMC/23791/2024	AMIYA RANJAN PANDA ALEKH GARDIA VS	LALITENDU MISHRA VS	// // ()	CUTTACK VIGILANCE /10 /2022
		STATE OF ODISHA(VIG.)		//	

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114	D-CRLMC/23793/2024	SK.NASRULLA VS MD.AZARUDDIN	JAGANNATH KAMILA VS	// () //	
115	D-CRLMC/23800/2024	RAJKISHORE PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	JAGATSINGPUR /209 /2008 () //	
116	D-CRLMC/23802/2024	KAMLA SWAIN @ TIRKEY VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S.(BBSR) /23 /2022 () //	
117	D-CRLMC/23805/2024	SAROJ GOPAL MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KUAKHIA /16 /2023 () //	AOR20220001631C202400056
118	D-CRLMC/23814/2024	RAM KISHORE PRASAD SHAH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JHARSUGUDA /410 /2013 () //	
119	D-CRLMC/23822/2024	ABHIJEET KUMAR BHAKAT VS STATE OF ODISHA	ANITA SAHOO VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //	
120	D-CRLMC/23825/2024	JALANDHRA SAHU @ JALANDHAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SURADA /65 /2020 () //	
121	D-CRLMC/23830/2024	JAYADEBA SASINI VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /338 /2022 () //	
122	D-CRLMC/23846/2024	BALARAM @ SATYABRATA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH /457 /2024 () //	
123	D-CRLMC/23854/2024	DAYASAGAR MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH /413 /2008 () //	
124	D-CRLMC/23857/2024	NILAMANI TRIPATHY VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	CUTTACK VIGILANCE /29 /2003 () //	
125	D-CRLMC/23864/2024	BIDYADHAR DORA	AMULYA RATNA PANDA	// ()	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/23865/2024	BAISHNAB BEURA	KASHINATH PATTANAİK	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/23871/2024	RANAPRATAP SINGH	LAXMAN PRADHAN	ANGUL TOWN /56 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/23876/2024	RABINDRA KUMAR SAHOO@RABI SAHOO	SURYAKANTA DWIBEDI	RANPUR /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/23881/2024	PRASHANTA SEKHAR JENA	BISWAJIT MOHANTY	RAMBHA (KHALLİKOTE) /369 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/23886/2024	DIBAKAR ROHIDAS	DIPTIREKHA NANDA	JHARSUGUDA /603 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/23887/2024	PRAKASH KUMAR SETHI	PRATEİK PARIJA	DHENKANAL SADAR /384 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/23890/2024	SIPUN PRUSTY	RAMESH AGARWAL	CDA-II /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/23894/2024	SUDHANSU SEKHAR PRUSTY	NIKUNJA KUMAR ROUT	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/23913/2024	SANJAY @ SANJAY KUMAR BEHERA	ACHYUTANANDA PATTANAİK	MANGALPUR /94 /1992	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/23916/2024	BIBHU PRASAD DASH @ BIBHU PRASAD DAS	SANTOSH KUMAR NANDA	CUTTACK SADAR /293 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/23920/2024	RAHUL AGRAWAL	SIDHANT DWIBEDI	/ / 0	
		VS	VS	()	

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137	D-CRLMC/23923/2024	M/S. P.K MINERALS PVT.LTD., KEONJHAR RAHUL AGRAWAL VS	SIDHANT DWIBEDI VS	// /0 ()	
138	D-CRLMP/23774/2024	M/S. P.K MINERALS PVT.LTD., KEONJHAR NALINI PRAVA SWAIN VS	UTKAL KUMAR MISHRA VS	// JAGATPUR /390 /2022 ()	
139	D-CRLMP/23790/2024	STATE OF ODISHA SNEHALATA ACHARYA VS	BITAS KUMAR SWAIN VS	// GOP /39 /2024 ()	
140	D-CRLMP/23804/2024	STATE OF ODISHA MINARANI MALLICK VS	KALI PRASAD MOHANTY VS	// /0 ()	
141	D-CRLMP/23809/2024	STATE OF ODISHA NASIMA KHATOON VS	UNMESH CHANDRA JENA VS	// /0 ()	
142	D-CRLMP/23826/2024	STATE OF ODISHA VIJAY KUMAR SINGH VS	SIDHARTHA DAS VS	// /0 ()	
143	D-CRLMP/23906/2024	STATE OF ODISHA ADIKANDA DAS VS	PRAVASH CHANDRA JENA VS	// SINGLA /46 /2024 ()	
144	D-CRLREV/23787/2024	STATE OF ODISHA SUBASH SAHU VS	DEEPALI MAHAPATRA VS	// /0 ()	
145	D-CRLREV/23801/2024	STATE OF ODISHA BARUNA BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /768 /2023 ()	
146	D-CRLREV/23922/2024	STATE OF ODISHA DIBAKAR BEHERA VS	HRUDANANDA MOHAPATRA VS	// CUTTACK VIGILANCE /54 /2017 ()	
147	D-CRP/34169/2024	STATE OF ODISHA PUSPALATA SAHOO VS DEBARAJ ROUTRAY	TAPOBANTA BARIK VS	// /0 ()	

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148	D-FAO/34067/2024	ORIENTAL INSURANCE CO. LTD, BBSR VS MANJU NAIK	PRASANTA KUMAR MAHALI VS	// 0 //	
149	D-FAO/34108/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY CHANDRA KANTARAY VS DEBASISH MOHANTY	VS VS	// 0 //	AOR20220001406C202400006
150	D-FAO/34110/2024	DIVISIONAL MANAGER,T.P CELL, NEW INDIA ASSURANCE COMPANY CHANDRA KANTARAY VS JHUNU BASTIA	VS VS	// 0 //	AOR20220001406C202400007
151	D-FAO/34138/2024	SEBIKA PARHI VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //	
152	D-FAO/34171/2024	THE SENIOR DIVISIONAL MANAGER, TP CELL, NATIONAL INSURANCE CO.LTD., CUTTACK VS ANUSAYA ROUT	VS VS	// 0 //	
153	D-LAA/34241/2024	KASAI MANDINGA VS SUAI MANDINGA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
154	D-MACA/34107/2024	KATA PANGI VS RADHA POLISETTY	RAMESH CHANDRA PRADHAN VS	// 0 //	
155	D-MACA/34111/2024	VARSHA RANI VS MINAKSHI ACHARYA	RAMESH CHANDRA PRADHAN VS	// 0 //	
156	D-MACA/34114/2024	LAXMIRANI SAHU VS RADHAKANTA PATEL	RAMESH CHANDRA PRADHAN VS	// 0 //	
157	D-MACA/34124/2024	THE ORIENTAL INSURANCE CO.LTD, BALANGIR VS TRIPURA NAIK	RIMJHIMBALA PATI VS	// 0 //	
158	D-MACA/34128/2024	L.M.,RELIANCE GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS HARIHAR SAHOO	VS VS	// 0 //	
159	D-MACA/34132/2024	D.M.,M/S.RELIANCE GENERAL INSURANCE CO.LTD.,BHUBANESWAR	VS	//	

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		VS	VS	0	
		AMRITA SINGH		//	
160	D-MACA/34161/2024	NEW INDIA ASSURANCE COMPANY LTD., CUTTACKSAUMEDRA KUMAR GHOSE		//	
		VS	VS	0	
		PAPU PRASAD MOHARANA		//	
161	D-MATA/34147/2024	BINOD KUMAR MAHAKUL	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		MANISHA ROUT		//	
162	D-MATA/34218/2024	PRASHANT THAKKAR	SAURAV TIBREWAL	//	
		VS	VS	0	
		POOJA RAJDEV		//	
163	D-RPFAM/34200/2024	DR.SUSHANTA KUMAR SA	SEVATI SOREN	//	
		VS	VS	0	
		PINKY PRADHAN		//	
164	D-RPFAM/34244/2024	BISWAJIT MOHANTY	BISWAJIT NAYAK	//	
		VS	VS	0	
		SONALI ROUT		//	
165	D-RSA/34064/2024	SUBHASHMITA PALEI @ MAJHI	ARIJEET MISHRA	//	
		VS	VS	0	
		MADHAB CHANDRA MAJHI		//	
166	D-RSA/34104/2024	CHABALU RAM KRISHNA @ CH RAMAKRISHNA RAMANMAY MISHRA		//	
		VS	VS	0	
		SRI SRI VENKATESWAR MOHAPRABHU		//	
167	D-RSA/34223/2024	NABA PATRA	SANGRAM SENAPATI	//	
		VS	VS	0	
		PURNIMA FRANCIS		//	
168	D-RVWPET/34234/2024	RABINDRA MISHRA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-RVWPET/34250/2024	ALOK MALI	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-STREV/34134/2024	M/S MARICO LTD., CUTTACK	TUSHAR KANTI SATAPATHY	//	
		VS	VS	0	

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171	D-WA/34035/2024	STATE OF ODISHA STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()	AOR20220001513C202400677
172	D-WA/34036/2024	SHISHIR KUMAR DEHURY STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()	AOD20220001895C202400604
173	D-WA/34037/2024	SRIKANTA KUMAR MOHARANA COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS	GOVT OF ODISHA VS	// // ()	AOR20220001513C202400678
174	D-WA/34038/2024	RASMITA PATTANAIAK COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202400048
175	D-WA/34039/2024	PRAVANJAN CHOUDHURY COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202400046
176	D-WA/34040/2024	AMITA PANDA Secretary Of Water Resources Dept VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202400047
177	D-WA/34141/2024	KHAGESWAR DAS STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // ()	AOD20220001895C202400605
178	D-WA/34143/2024	SOUBHAGYA KUMAR PRADHAN STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // ()	LOD20240000172C202400049
179	D-WA/34152/2024	ANIL SAMANTA SINGHAR STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // ()	AOR20220001513C202400679
180	D-WA/34163/2024	RAJESH KUMAR ROUT CHIEF EXECUTIVE OFFICER, (TPSODL), COURT PETA VS	BENEFY KUMAR MISHRA VS	// // ()	
181	D-WA/34205/2024	IPILI VENKATA RAMAN TRANS UNION CIBIL LTD., MUMBAI VS	BAIBASWATA PANIGRAHI VS	// // ()	
		RASHMITA MISHRA		//	

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182	D-WA/34263/2024	TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR VS DILLIP KUMAR SAHOO	ARNAV BEHERA VS DILLIP KUMAR SAHOO	// () //	
183	D-WP(C)/34041/2024	SOUBHAGYA CHANDRA GARNAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS STATE OF ODISHA	// () //	AOD20240000481C202400006
184	D-WP(C)/34042/2024	VALENTINA DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS STATE OF ODISHA	// () //	AOD20240000481C202400001
185	D-WP(C)/34043/2024	PABITRA KUMAR NANDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS STATE OF ODISHA	// () //	AOD20240000481C202400002
186	D-WP(C)/34044/2024	NARESH CHANDRA DAS VS STATE OF ODISHA	ANIL KUMAR BEHERA VS STATE OF ODISHA	// () //	AOD20240000481C202400003
187	D-WP(C)/34045/2024	UMESH CHANDRA SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS STATE OF ODISHA	// () //	AOD20240000481C202400004
188	D-WP(C)/34048/2024	AKSHAYA KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS STATE OF ODISHA	// () //	AOD20240000481C202400005
189	D-WP(C)/34049/2024	REBA NATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS STATE OF ODISHA	// () //	AOD20240000297C202400001
190	D-WP(C)/34051/2024 WP(C)/19310/2024	PRAKRITY ROY VS A.O., MANAGER INDIAN BANK, ZONAL OFFICE, BBSR	RAMA KRISHNA BISOI VS A.O., MANAGER INDIAN BANK, ZONAL OFFICE, BBSR	// () //	
191	D-WP(C)/34052/2024 WP(C)/19301/2024	TIRTHA KUMAR MANDAL @ TIRTHA KUMAR MONDAL VS REGIONAL PASSPORT OFFICE, BBSR	ANIL KUMAR BEHERA VS REGIONAL PASSPORT OFFICE, BBSR	// () //	
192	D-WP(C)/34053/2024	MINA RANI SETHI VS STATE OF ODISHA	GYANENDRA CHAITANYA VS STATE OF ODISHA	// () //	
193	D-WP(C)/34054/2024	RATIMANI BEHERA	RAMA CHANDRA JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/34056/2024	SUDARSAN DAS	GANESH PRASAD SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/34060/2024	PRABEEN KUMAR HOTA	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/34062/2024	BIREN KUMAR KHILAR	RAJENDRA KUMAR PRADHAN	//	
		VS	VS	()	
		MINISTRY OF COAL GOVT OF INDIA		//	
197	D-WP(C)/34063/2024	SANJUKTA BEHERA	SUSHANTA KUMAR JOSHI	//	
	WP(C)/19261/2024	VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI		//	
198	D-WP(C)/34066/2024	DR. ASHISH KUMAR BARIK	SAMEER KUMAR DAS	//	
	WP(C)/19298/2024	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/34068/2024	DR.NEELIMA KATTI	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/34070/2024	ANUSUYA MISHRA	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/34073/2024	MANJULATA SINGH	SARBESWAR SAHOO	//	AOD20220004505C202400027
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/34074/2024	NARAYAN SAHOO	LAXMINARAYAN RAYATSINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/34075/2024	BALKRISHNA PANIGRAHI	TIKERAM MEHER	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/34076/2024	NARESH KUMAR TRIPATHY	TIKERAM MEHER	//	
		VS	VS	()	

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205	D-WP(C)/34077/2024	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	TIKERAM MEHER VS	// // 0	
206	D-WP(C)/34078/2024	STATE OF ODISHA RUDRAPRASAD NAYAK VS	TIKERAM MEHER VS	// // 0	
207	D-WP(C)/34079/2024	STATE OF ODISHA SARMISTA PANDA VS	BIPIN KUMAR NAYAK VS	// // 0	
208	D-WP(C)/34080/2024	STATE OF ODISHA NANDI PRADHAN VS	TIKERAM MEHER VS	// // 0	
209	D-WP(C)/34081/2024	STATE OF ODISHA DHANANJAYA SAHU VS	SUBAS CHANDRA DAS VS	// // 0	
210	D-WP(C)/34082/2024	STATE OF ODISHA ANIL KUMAR PUHAN VS	SUBAS CHANDRA DAS VS	// // 0	
211	D-WP(C)/34083/2024	STATE OF ODISHA RATNAKAR RANA VS	SUBAS CHANDRA DAS VS	// // 0	
212	D-WP(C)/34084/2024	STATE OF ODISHA MRUTYUNJAYA SAHU VS	SUBAS CHANDRA DAS VS	// // 0	
213	D-WP(C)/34085/2024	STATE OF ORISSA UMAKANTA PATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
214	D-WP(C)/34088/2024	STATE OF ODISHA JAHIR KHAN VS	SUSHANT KUMAR PRADHAN-3 VS	// // 0	AOR20220001225C202400009
215	D-WP(C)/34089/2024	STATE OF ODISHA RAKESH BEHERA VS UNION OF INDIA	BIJAYA KUMAR PARIDA-2 VS	// // 0 //	AOD20220001998C202400004

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216	D-WP(C)/34090/2024	SASANKA SHEKHAR SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
217	D-WP(C)/34091/2024 WP(C)/19305/2024	M/S PACIFIC INTERNATIONAL PVT. LTD. VS ADDL. DIRECTOR, DIRECTORATE GENERAL GOODS AND SERVICE TAX INTELLIGENCE, BBSR	KAJAL SAHOO VS	// () //	
218	D-WP(C)/34093/2024	SHREE IDEAL HOMES PVT LTD VS PARADIP PORT TRUST (PPT)	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202400030
219	D-WP(C)/34094/2024	ASAI JAMUDA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// () //	
220	D-WP(C)/34095/2024	AMULYA MOHARANA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //	
221	D-WP(C)/34096/2024	SUDHAKARA DASH VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// () //	
222	D-WP(C)/34098/2024	KASTURI RANA VS STATE OF ODISHA	LALIT SAHU VS	// () //	
223	D-WP(C)/34099/2024	KANISTA SAHU VS STATE OF ODISHA	LALIT SAHU VS	// () //	
224	D-WP(C)/34100/2024 WP(C)/19279/2024	URMILA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
225	D-WP(C)/34101/2024	BASANTI BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// () //	AOR20220003509C202400028
226	D-WP(C)/34102/2024	PRATAP KUMAR MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	// () //	
227	D-WP(C)/34103/2024	UMAKANTA BARIK	DAYANIDHI MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/34105/2024	PRASANT KUMAR NAYAK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/34109/2024	KUMARPUR SASAN JUBA GOSTI KENDRA , CUTTACK	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/34112/2024	MAGATA NAIK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/34113/2024	AMAR KUMAR PAL	SUBASH CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/34115/2024	RANJAN KUMAR ACHARYA	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/34116/2024	RAMAKANTA SAHUKAR	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/34117/2024	PINKU BHUTIA	BIJAYA KUMAR PARIDA-2	//	AOD20220001998C202400005
		VS	VS	0	
		UNION BANK OF INDIA		//	
235	D-WP(C)/34118/2024	BAIDHAR SAHOO	RANJIT MOHANTY	//	AOD20240000639C202400003
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/34119/2024	DUSHASAN SUNDARAY	RANJIT MOHANTY	//	AOD20240000639C202400004
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/34120/2024	UMAKANTA PUROHIT	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/34121/2024	JEMA NAIK	BIBHUDATTA PANDA	//	
		VS	VS	0	

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239	D-WP(C)/34122/2024	REGIONAL OFFICER ,NATIONAL HIGHWAY AUTHORITY OF INDIA M/S. D.K.ENTERPRISES VS	SOMANATH MISHRA VS	// // ()	
240	D-WP(C)/34123/2024	ASSISTANT DIRECTOR (REVENUE), EMPLOYEE STATE INSURANCE CORPORATION, BBSR/ CHITTARANJAN PATTANAIK VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202400005
241	D-WP(C)/34126/2024	STATE OF ODISHA RANUBALA PARIDA VS	NIRANJAN LENKA VS	// // ()	
242	D-WP(C)/34127/2024	COLLECTOR, JAJPUR BABITA BEHERA VS	LALATENDU SAMAL VS	// // ()	
243	D-WP(C)/34130/2024	STATE OF ODISHA SASMITA RATH VS	GOPINATH MISHRA VS	// // ()	
244	D-WP(C)/34131/2024	STATE OF ODISHA JAYANTA KUMAR MISHRA VS	RANJAN KUMAR NAYAK VS	// // ()	
245	D-WP(C)/34133/2024	SECY, ODISHA STATE BAR COUNCIL, CUTTACK KALYANI BISWAL VS	ADITYA MISHRA VS	// // ()	
246	D-WP(C)/34135/2024	THE RBI OMBUDSMAN, RESERVE BANK OF INDIA, BBSR ISHWAR CHANDRA APPAT VS	GAUTAM CHARAN ROUT VS	// // ()	
247	D-WP(C)/34136/2024	STATE OF ODISHA GAGANA KUMAR NAIK VS	SANDEEP RATH VS	// // ()	
248	D-WP(C)/34139/2024	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202400007
249	D-WP(C)/34140/2024	STATE OF ODISHA DILLIP KUMAR PANDA VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202400006
		STATE OF ODISHA		//	

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250	D-WP(C)/34142/2024	SASWAT SOURAV PADHY VS VICE CHANCELLOR XIMB, BBSR	JYOTSNARANI RATH VS	// ()	
251	D-WP(C)/34144/2024	RAMA CHANDRA MOHARANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// ()	AOD20240000639C202400008
252	D-WP(C)/34145/2024	PRAMOD KUMAR SWAIN VS PRINCIPAL SECY TO GOVT PANCHAYAT RAJ AND D.W. DEPT, BBSR	JYOTSNARANI RATH VS	// ()	
253	D-WP(C)/34146/2024	KEDARNATH CHHOTARAY VS STATE OF ODISHA	RANJIT MOHANTY VS	// ()	AOD20240000639C202400009
254	D-WP(C)/34148/2024	BASANTI SAHOO VS STATE OF ODISHA	dhaneswar behera VS	// ()	AOD20240000276C202400012
255	D-WP(C)/34149/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// ()	
256	D-WP(C)/34151/2024	SRINATH BEHERA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	// ()	
257	D-WP(C)/34153/2024	M/S. ATMAN PIPES PRIVATE LIMITED, CUTTACK VS COMNR OF COMMERCIAL TAXES, CUTTACK	SIDHANT DWIBEDI VS	// ()	
258	D-WP(C)/34157/2024	MANSINGH AHIR @ KONONJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()	
259	D-WP(C)/34158/2024	LAXMI CHAND JAIN @ LAXMI CHANDRA DAGOR VS THE CERTIFICATE OFFICER AND SUB COLLECTOR JAYPORE , KORAPUT	MOHENDRA KUMAR MOHAPATRO VS	// ()	
260	D-WP(C)/34159/2024	BIJAY KUMAR NANDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// ()	
261	D-WP(C)/34160/2024	RABI NARAYAN PATRO	DINESH KUMAR PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/34162/2024	MALAYA KUMAR RANA	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/34164/2024	SWATI SUCHARITA	DINESH KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/34165/2024	BADU NIJOG SAMITI OF BADU SEVAK OF SHREE LINGARAJ MAHAPRABHU	KANSU DHAR PRABHU	//	AOD20240000276C202400011
		VS	VS	()	
		SHREE LINGARAJ MAHAPRABHU BIJE		//	
265	D-WP(C)/34167/2024	SRI GOPAL JEW BIJE NIJGAON	SUSANTA KUMAR BARAL	//	AOR20220001297C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/34168/2024	DANGARA PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/34170/2024	NILAKANTH MANSINGH	RANJIT MOHANTY	//	AOD20240000639C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/34173/2024	PRASANNA KUMAR SUBUDHI	DEBASIS ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/34174/2024	HIRALAL SINGH AHIR @ KONONJIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/34178/2024	SHARAT JENA	KUNJA SUNDAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/34179/2024	DEBENDRA KUMAR JENA	DEBASIS ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/34181/2024	DRUPA SINGH MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	

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273	D-WP(C)/34182/2024	STATE OF ODISHA SASIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
274	D-WP(C)/34183/2024	CHAIRMAN STATE TRANSPORT AUTHORITY , CUTTACK DURYODHAN PANY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
275	D-WP(C)/34184/2024	STATE OF ODISHA MEERA JENA VS	KUNJA SUNDAR DAS VS	// // 0	
276	D-WP(C)/34185/2024	STATE OF ODISHA BABULI JENA VS	KUNJA SUNDAR DAS VS	// // 0	
277	D-WP(C)/34186/2024	STATE OF ODISHA JUDHISTHIR BARAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
278	D-WP(C)/34187/2024	STATE OF ODISHA ARUN KUMAR PANDA VS	DEBASIS ROUT VS	// // 0	
279	D-WP(C)/34188/2024	STATE OF ODISHA ADIKANDA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0	
280	D-WP(C)/34189/2024	STATE OF ODISHA ARJUNA MALLICK VS	KRISHNA CHANDRA SAHU VS	// // 0	
281	D-WP(C)/34190/2024	STATE OF ODISHA ANANTA NAYAK VS	SANJIB MOHANTY VS	// // 0	
282	D-WP(C)/34191/2024	MS.ASWATHY S. SAMIR KUMAR MOHANTY VS	JAGANNATH BHUYAN VS	// // 0	
283	D-WP(C)/34192/2024	STATE OF ODISHA PRATAP KUMAR SETH VS	JAGDISH BISWAL VS	// // 0	
		FAKIR MOHAN UNIVERSITY, BALASORE		//	

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284	D-WP(C)/34193/2024	HAREKRUSHNA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //	
285	D-WP(C)/34194/2024	NIRANJAN PARIDA VS STATE OF ODISHA	RAJ BIMAL DAS VS	// 0 //	
286	D-WP(C)/34195/2024	DUSMANTA KUMAR PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KENDUJHAR	MADAN MOHAN DAS VS	// 0 //	
287	D-WP(C)/34196/2024	ASIT KUMAR MOHANTY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
288	D-WP(C)/34197/2024	SATYANANDA BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// 0 //	
289	D-WP(C)/34198/2024	GEETA PRADHAN VS STATE OF ODISHA	JUGAL KISHOR ROUT VS	// 0 //	
290	D-WP(C)/34199/2024	BABITA SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
291	D-WP(C)/34201/2024	KSHTRABASI NATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
292	D-WP(C)/34202/2024	RABINDRA KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
293	D-WP(C)/34203/2024	RAHUL AGRAWAL VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
294	D-WP(C)/34206/2024	SUDARSHAN PARIDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
295	D-WP(C)/34208/2024	RASMIRANI DORA	LAXMIKANTA MOHANTY	//	

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		VS	VS	0	
		ADDITIONAL D.M., NAYAGARH		//	
296	D-WP(C)/34209/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
297	D-WP(C)/34210/2024	MINATI SAHOO	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		COLLECTOR, PURI		//	
298	D-WP(C)/34211/2024	SARAT CHANDRA BISWAL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/34212/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
300	D-WP(C)/34214/2024	M/S S.P. ASSOCIATES	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHIEF MANAGER , UNION BANK OF INDIA		//	
301	D-WP(C)/34216/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHIARMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
302	D-WP(C)/34221/2024	BHARAT BHUSAN PARIDA	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/34222/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
304	D-WP(C)/34225/2024	BALGOPAL SARANGI	BIDYADHAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/34226/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
306	D-WP(C)/34227/2024	DUSMANTA KUMAR SAHOO	JAGADIP SAHOO	//	
		VS	VS	0	

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307	D-WP(C)/34228/2024	STATE OF ODISHA SASIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
308	D-WP(C)/34229/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK HAREKRUSHNA PRADHAN VS	NIRANJAN BISWAL VS	// // 0	
309	D-WP(C)/34230/2024	STATE OF ODISHA SANJAYA KUMAR MALLICK VS	BRAJA MOHAN SARANGI VS	// // 0	
310	D-WP(C)/34232/2024	STATE HEAD, INDUSIND BANK LTD, BBSR KARTIK CHANDRA JENA VS	DURGESH NARAYAN RATH VS	// // 0	
311	D-WP(C)/34235/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
312	D-WP(C)/34236/2024	CHAIRMAN S.T.A. CUTTACK BIBHUDATTA SINGH DEO VS	PRANAYA KUMAR MISHRA VS	// // 0	
313	D-WP(C)/34237/2024	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI NIRANJAN ROUT VS	BIDYADHAR PRADHAN VS	// // 0	
314	D-WP(C)/34238/2024	SUB COLLECTOR, BALASORE AKRURA BARIK VS	LAXMIKANTA MOHANTY VS	// // 0	
315	D-WP(C)/34240/2024	STATE OF ODISHA K.PARVATI VS	Byomokesh Sahoo VS	// // 0	
316	D-WP(C)/34243/2024	STATE OF ODISHA BANDANA MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // 0	
317	D-WP(C)/34245/2024	STATE OF ORISSA DR. ANGURBALA DHAL VS	PRANAB KUMAR GHOSE VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/34247/2024	SUBASH KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
319	D-WP(C)/34248/2024	SUCHISMITA PRADHAN VS G.M., MCL, ANGUL	RAJALAXMI BISWAL VS	// 0 //	
320	D-WP(C)/34249/2024	CHATURBHUJA RAUT VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
321	D-WP(C)/34251/2024	KAHNU CHARAN ROUT VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
322	D-WP(C)/34252/2024	DR.LOKANATH GARHNAYAK VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //	
323	D-WP(C)/34253/2024	SANATAN MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
324	D-WP(C)/34254/2024	SASHIKANTA RANA VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
325	D-WP(C)/34255/2024	PRASANT KUMAR PATTANAIAK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
326	D-WP(C)/34256/2024	PRAFULLA CHANDRA NAIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
327	D-WP(C)/34257/2024	SASIKANTA RANA VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
328	D-WP(C)/34258/2024	GADADHAR SWAIN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
329	D-WP(C)/34259/2024	SWAPANADUTTA NAYAK	BYOMAKESH TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/34260/2024	SUDHIR KUMAR LENKA	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/34261/2024	DILLIP KUMAR SAHOO	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/34262/2024	SASIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/34264/2024	RABINDRA KUMAR DAKUA	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/34265/2024	BHULA NAIK	ASUTOSH MOHANTY	//	
		VS	VS	0	
		GENERAL MANAGER, MAHANADI COALFIELDS LTD , SUNDARGARH		//	
335	D-WP(C)/34266/2024	AMAR KUMAR PATI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/34267/2024	NABIN KUMAR MAHANTA	BIBEKANANDA BAISAKH	//	
		VS	VS	0	
		THE COLLECTOR, MAYURBHANJ		//	
337	D-WP(C)/34268/2024	SAFIQUA NAAZ	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
338	D-WP(C)/34269/2024	DR.SHADAB ALI BAIG	BIMBISAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/34270/2024	BINODINI NAYAK	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/34271/2024	DURGA SHANKAR DAS	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	

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341	D-WP(C)/34272/2024	STATE OF ODISHA SUDHA TRIPATHY VS	SANTOSH KUMAR NANDA VS	// // 0	
342	D-WP(C)/34273/2024	STATE OF ODISHA SAMIR KUMAR PATNAIK VS	SASMITA MOHAPATRA VS	// // 0	
343	D-WP(C)/34274/2024	MEMBER BOARD OF REVENUE, ODISHA, CUTTACK PRAMOD KUMAR DAS VS	BYOMAKESH TRIPATHY VS	// // 0	
344	D-WP(C)/34275/2024	STATE OF ODISHA IPSITA PANDA VS	TUSAR KUMAR MISHRA VS	// // 0	
345	D-WP(C)/34276/2024	STATE OF ODISHA RAJENDRA JENA VS	PRAVASH CHANDRA JENA VS	// // 0	
346	D-WP(C)/34277/2024	STATE OF ODISHA KALINGA NAGAR SHRAMIKA SANGHA (KNSS), JAJPURA VS	PARMAYYA KUMAR MOHARANA VS	// // 0	
347	D-WP(C)/34278/2024	STATE OF ODISHA PARAMANANDA PAHANTASINGH VS	MILAN KANUNGO VS	// // 0	
348	D-WP(C)/34279/2024	STATE OF ODISHA GOPABANDHU PANIGRAHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
349	D-WP(C)/34280/2024	STATE OF ODISHA ANANTA PRASAD NAYAK VS	CHITTA RANJAN PATTNAIK VS	// // 0	
350	D-WP(C)/34281/2024	STATE OF ODISHA PITAMBAR PANDA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
351	D-WP(C)/34282/2024	STATE OF ODISHA N.V.JAYAPRAKASH RAO PATNAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //	

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352	D-WP(C)/34283/2024	CHANDRAMANI BEHERA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //	
353	D-WP(C)/34284/2024	BANDITA SINGH VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //	
354	D-WP(C)/34285/2024	GOBARDHAN MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
355	D-WP(C)/34286/2024	JAGADISH RANA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //	
356	D-WP(C)/34287/2024	BINAPANI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400020
357	D-WPCRL/23819/2024	JAYANTI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
358	D-WPCRL/23851/2024	PRANATI PAIKARRAY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	CHANDRASEKHARPUR /67 /2024 () //	
359	D-ABLAPL/23764/2024	RAMESH PRASAD ROUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //	
360	D-ABLAPL/23766/2024	M. GOKUL SUBUDHI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 () //	
361	D-ABLAPL/23768/2024	SANKAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /249 /2024 () //	AOR20220001618C202400213
362	D-ABLAPL/23771/2024	BHABAGRAHI MOHANTA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	SARAT /52 /2024 () //	
363	D-ABLAPL/23773/2024	DEBASIS PANDA @ BABULI	RAJENDRA NARAYAN ROUT	BHANDARIPOKHARI /313 /2024	AOR20220001558C202400119

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		VS	VS	()	
364	D-ABLAPL/23775/2024	STATE OF ODISHA RASHMIREKHA ROUT	GOURI MOHAN RATH	BHADRESWAR /121 /2024	AOR20220001248C202400003
		VS	VS	()	
365	D-ABLAPL/23778/2024	STATE OF ODISHA RAJESH AGARWAL	SATYAJEET ROUT	MAHILA P.S. BUXIBAZAR /108 /2024	
		VS	VS	()	
366	D-ABLAPL/23780/2024	STATE OF ODISHA SARFUDIN KHAN	PRIYA RANJAN SINGH	BOUDH /285 /2024	
		VS	VS	()	
367	D-ABLAPL/23781/2024	STATE OF ODISHA SUBASH CHANDRA NAYAK	ARIJEET MISHRA	PATTAMUNDAI /226 /2024	
		VS	VS	()	
368	D-ABLAPL/23784/2024	STATE OF ODISHA RABINDRA KUMAR SAHOO	PRADEEP KUMAR DAS	GHASIPURA /310 /2024	
		VS	VS	()	
369	D-ABLAPL/23786/2024	STATE OF ODISHA PAWAN KUMAR JAIN	AJIT KUMAR PANDA	SINDHIKELA PS /78 /2022	
		VS	VS	()	
370	D-ABLAPL/23792/2024	STATE OF ODISHA RABINDRA KUMAR SAHOO @ RABI SAHOO	SURYAKANTA DWIBEDI	RANPUR /286 /2024	
		VS	VS	()	
371	D-ABLAPL/23794/2024	STATE OF ODISHA BISWA RANJAN ROUT	GOURI MOHAN RATH	BHADRESWAR /121 /2024	AOR20220001248C202400004
		VS	VS	()	
372	D-ABLAPL/23795/2024	STATE OF ODISHA BASANTI SAHOO	LAXMIDHAR MAHAPATRA	AIRPORT /328 /2023	
		VS	VS	()	
373	D-ABLAPL/23806/2024	STATE OF ODISHA BAPINA PATRA @ BAPI KUMAR PATRA	SRINIBAS PARIJA	PARADEEP MODEL /184 /2024	
		VS	VS	()	
374	D-ABLAPL/23810/2024	STATE OF ODISHA ARJUN NAIK	PARTHA SARATHI NAYAK	INDUASTRIAL,NISA /220 /2024	
		VS	VS	()	

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375	D-ABLAPL/23811/2024	STATE OF ODISHA CHANDRADHWAJA KARADO @ SALIM VS	SUNIL KUMAR PANDA VS	// PARLAKHEMUNDI /232 /2024 ()	
376	D-ABLAPL/23816/2024	STATE OF ODISHA Y. MOHAN PRASAD VS	SMITA RANJAN PATNAIK VS	// / /0 ()	
377	D-ABLAPL/23818/2024	STATE OF ODISHA BABAJI MAJHI VS	SAMARENDRA BAHADUR VS	// CHANDABALI /362 /2024 ()	
378	D-ABLAPL/23820/2024	STATE OF ODISHA ASHOK KUMAR SINGH @ LULU VS	NIRAJ KUMAR SETHI VS	// KANIHA /108 /2023 ()	
379	D-ABLAPL/23827/2024	STATE OF ODISHA SANDEEP KHOSLA VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /140 /2024 ()	
380	D-ABLAPL/23828/2024	STATE OF ODISHA SUBRAT BEHERA @ BAJA VS	ADITI HOTA VS	// KANTABANIA PS /114 /2024 ()	
381	D-ABLAPL/23829/2024	STATE OF ODISHA SAROJINI MUDULI VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /392 /2024 ()	
382	D-ABLAPL/23831/2024	STATE OF ODISHA URMILA SETHI VS	SAROJ KUMAR PADHI VS	// PIPLI /337 /2024 ()	
383	D-ABLAPL/23836/2024	STATE OF ODISHA DEEPAK SUNDARAY @ CHHABI SUNDARA @ CHHABI SUNDARA SAHOO VS	CHHABI SUNDARA SAHOO VS	// BANAPUR P.S. /241 /2003 ()	
384	D-ABLAPL/23837/2024	STATE OF ODISHA ABHILASH TRIPATHY VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
385	D-ABLAPL/23838/2024	STATE OF ODISHA RAJ KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// BARBIL /227 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23841/2024	PRAFULLA NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /76 /2023 () //	
387	D-ABLAPL/23842/2024	MANAS DAS VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	BINJHARPUR /337 /2024 () //	
388	D-ABLAPL/23845/2024	PRIYABRATA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	PANIKOILI /341 /2024 () //	
389	D-ABLAPL/23849/2024	MAMATA SINGH VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	LALBAG /142 /2024 () //	
390	D-ABLAPL/23850/2024	MAHENDRA SETHI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	PARADEEP MODEL /177 /2024 () //	
391	D-ABLAPL/23856/2024	KANHUA MALIK @ KANHU MALIK VS STATE OF ODISHA	PRAKASH KUMAR PRATAP VS	BRAMHA BARADA /137 /2024 () //	
392	D-ABLAPL/23860/2024	MANORANJAN ROUT VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 () //	
393	D-ABLAPL/23863/2024	NARAYAN GOUDA @ GAUDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BELLAGUNTHA /293 /2024 () //	
394	D-ABLAPL/23870/2024	AZIZ KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
395	D-ABLAPL/23872/2024	BAPU @ DAMODAR NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	SORO /174 /2022 () //	
396	D-ABLAPL/23874/2024	JALISMITA MUDULI @ JALI SENAPATI VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	BIDANASI /182 /2024 () //	
397	D-ABLAPL/23878/2024	SAYAD SOHEB @SAYAD SHOAIB ALI	DIBYA PRAKASH MISHRA	BURLA /357 /2024	AOR20220002454C202400138

ORISSA HIGH COURT

FILING REPORT AS ON :07/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/23879/2024	MAHARAM KHAN	RAJKISHORE SWAIN	BAIDESWAR /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/23882/2024	PRASANTA KUMAR BADATYA @ BITU	LAMBODOR ACHARI	BUGUDA /81 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/23888/2024	PADMESWAR NAG	SUKANTA KUMAR NAYAK	TIRING /66 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/23889/2024	BIKASH DAS	SUKANTA KUMAR NAYAK	BHANDARIPOKHARI /197 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/23891/2024	BABULAL BEHERA	SAMBIT SAMAL	BALIPATNA /363 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/23892/2024	JAGANNATH @ JAGDISH BEHERA	SAMBIT SAMAL	BALIPATNA /363 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/23896/2024	SOUMYA RANJAN MOHAPATRA	ANUP UDAYA SENAPATI	MAHILA P.S.(BBSR) /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/23899/2024	ANANDA CHANDRA PRUSTY	ASHOK JENA	NIHALPRASAD /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/23900/2024	KALO @ SK. KALIM	CHHABI BEHERA	KHANDAGIRI P.S. /507 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/23903/2024	SANJAYA NAIK	PANCHANAN PANIGRAHI	MAHABIROD /150 /2024	AOD2024000001C202400235
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/23905/2024	SUJIT KHATUA	SAROJ KUMAR MISHRA	MANAMUNDA /239 /2024	AOD20240000678C202400002
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23907/2024	STATE OF ODISHA CHHABI NAYAK VS	GIRIJA SANKAR NAYAK VS	// NIHALPRASAD /133 /2024 ()	AOD20240000001C202400237
410	D-ABLAPL/23910/2024	STATE OF ODISHA SUSHANTA NAIK VS	PANCHANAN PANIGRAHI VS	// MAHABIROD /150 /2024 ()	AOD20240000001C202400236
411	D-ABLAPL/23917/2024	STATE OF ODISHA MUKTIKANTH BARIK VS	BHAWANI PRASAD TRIPATHY VS	// MANGALPUR /211 /2024 ()	
412	D-ABLAPL/23918/2024	STATE OF ODISHA SAKTIKANTA BARIK VS	BHAWANI PRASAD TRIPATHY VS	// MANGALPUR /211 /2024 ()	
413	D-ABLAPL/23921/2024	STATE OF ODISHA SIVA SHANKAR BANERJEE VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// MAHILA P.S.(BBSR) /47 /2013 () //	

ORISSA HIGH COURT

MISC CASES FILED on :07/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/34169/2024 CRP/ /	PUSPALATA SAHOO MP	TAPOBANTA BARIK	55/2024
2	D-TRPCRL/537/2024 TRPCRL/1/2024	SANJAY KUMAR SAHOO MP		61/2024
3	D-STREV/34134/2024 STREV/ /	M/S MARICO LTD., CUTTACK MP	TUSHAR KANTI SATAPATHY	80/2024
4	D-STREV/34134/2024 STREV/ /	M/S MARICO LTD., CUTTACK MP	TUSHAR KANTI SATAPATHY	81/2024
5	D-STREV/34134/2024 STREV/ /	M/S MARICO LTD., CUTTACK MP	TUSHAR KANTI SATAPATHY	82/2024
6	D-OTAPL/27/2009 OTAPL/27/2009	COMNR.,CENTRAL EXCIS MP	MR.D.BEHURA	89/2024
7	D-OTAPL/10/2016 OTAPL/10/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	MS. SHIB KANTA SATAPATHY	90/2024
8	D-OTAPL/11/2016 OTAPL/11/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	MS. SHIB KANTA SATAPATHY	91/2024
9	D-OTAPL/8/2016 OTAPL/8/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	MS. SHIB KANTA SATAPATHY	92/2024
10	D-OTAPL/33896/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	MEJAN KUMAR ROY CHOUDHURY, S.S.C.	93/2024
11	D-OTAPL/33896/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	MEJAN KUMAR ROY CHOUDHURY, S.S.C.	94/2024
12	D-OTAPL/8/2016 OTAPL/8/2016	COMMISSIONER,CENTRAL EXCISE,CUSTOMS MP	MS. SHIB KANTA SATAPATHY	95/2024
13	D-JCRLA/17388/2024 JCRLA/90/2024	SHANKAR PATRA MP	SATABDI SAMANTRAY	137/2024
14	D-JCRLA/8772/2024 JCRLA/43/2024	SIMANCHAL MISHRA MP	MS. PRATYUSHA NAIDU	138/2024
15	D-JCRLA/8772/2024 JCRLA/43/2024	SIMANCHAL MISHRA MP	MS. PRATYUSHA NAIDU	139/2024
16	D-JCRLA/8772/2024 JCRLA/43/2024	SIMANCHAL MISHRA MP	MS. PRATYUSHA NAIDU	140/2024
17	D-JCRLA/14448/2024 JCRLA/67/2024	RAJENDRA MUKHI MP	PRATUSHA NAIDU	141/2024
18	D-JCRLA/14448/2024 JCRLA/67/2024	RAJENDRA MUKHI MP	ADV.	142/2024
19	D-JCRLA/14448/2024 JCRLA/67/2024	RAJENDRA MUKHI MP	ADV.	143/2024
20	D-JCRLA/12683/2024 JCRLA/57/2024	SUNIL MUNDA@BUTIA MP	MR. SAROJ KUMAR ROUTRAY	144/2024
21	D-TRP(C)/32961/2024 TRP(C)/222/2024	MAMITA ROUT MP	DILIP KUMAR SAHU	232/2024
22	D-RVWPET/169/2023 RVWPET/169/2023	M/S.CHEMFLO INDUSTRIES PVT.LTD. MP	SHIB SHANKAR MOHANTY	271/2024
23	D-LAA/33541/2024 LAA/25/2024	BHARAT SINGH MP	KISHORE KUMAR JENA	274/2024
24	D-LAA/34241/2024 LAA/ /	KASAI MANDINGA MP	PRASANTA KUMAR SATAPATHY	275/2024
25	D-LAA/34241/2024 LAA/ /	KASAI MANDINGA MP	PRASANTA KUMAR SATAPATHY	276/2024
26	D-CMAPL/34047/2024	M.LOKANADHAN@LOKANAT	JANAKI KANTA MAHAPATRA	

27	CMAPL/ / D-RPFAM/34200/2024 RPFAM/ /	MP DR.SUSHANTA KUMAR SA MP	SEVATI SOREN	324/2024
28	D-RPFAM/34200/2024 RPFAM/ /	DR.SUSHANTA KUMAR SA MP	SEVATI SOREN	345/2024
29	D-RPFAM/34244/2024 RPFAM/ /	BISWAJIT MOHANTY MP	BISWAJIT NAYAK	346/2024
30	D-RPFAM/34244/2024 RPFAM/ /	BISWAJIT MOHANTY MP	BISWAJIT NAYAK	347/2024
31	D-MATA/33418/2024 MATA/ /	KIRAN DASH MP	UMESH CHANDRA PATNAIK	348/2024
32	D-MATA/34218/2024 MATA/ /	PRASHANT THAKKAR MP	SAURAV TIBREWAL	348/2024
33	D-FAO/22602/2024 FAO/242/2024	NEW INDIA ASSURANCE CO. L.T.D MP	ADAM ALI KHAN	349/2024
34	D-FAO/34067/2024 FAO/ /	ORIENTAL INSURANCE CO. LTD, BBSR MP	PRASANTA KUMAR MAHALI	647/2024
35	D-FAO/34138/2024 FAO/ /	SEBIKA PARHI MP	DEVASHIS PANDA	648/2024
36	D-FAO/34171/2024 FAO/ /	THE SENOIR DIVISIONAL MANAGER, TP MP	THE SENOIR DIVISIONAL MANAGER, TP MP	649/2024
37	D-FAO/34108/2024 FAO/ /	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD, MP	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	650/2024
38	D-FAO/34108/2024 FAO/ /	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD, MP	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	651/2024
39	D-FAO/34110/2024 FAO/ /	DIVISIONAL MANAGER,T.P CELL, NEW INDIA ASSURANCE CO. LTD, MP	DIVISIONAL MANAGER,T.P CELL, NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	652/2024
40	D-FAO/34110/2024 FAO/ /	DIVISIONAL MANAGER,T.P CELL, NEW INDIA ASSURANCE CO. LTD, MP	DIVISIONAL MANAGER,T.P CELL, NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	653/2024
41	D-FAO/32889/2024 FAO/ /	MANAGER LEGAL,M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD. MP	MANAGER LEGAL,M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD. MP	654/2024
42	D-FAO/32889/2024 FAO/ /	MANAGER LEGAL,M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD. MP	MANAGER LEGAL,M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD. MP	655/2024
43	D-CRLREV/23787/2024 CRLREV/ /	SUBASH SAHU MP	DEEPALI MAHAPATRA	656/2024
44	D-CRLREV/21194/2024 CRLREV/384/2024	SARAT CHANDRA GOUDA MP	BIRAJA PRASANNA DAS	663/2024
45	D-CRLREV/23801/2024 CRLREV/ /	BARUNA BEHERA MP	JYOTIRMAYA SAHOO	664/2024
46	D-CRLREV/426/2015 CRLREV/426/2015	PRAMOD SAH MP	MR.B.B.ROUTRAY,PARTHA SARATHI NAYAK	665/2024
47	D-CRLREV/425/2015 CRLREV/425/2015	PRAMOD SAH MP	MR.B.B.ROUTRAY, PARTHA SARATHI NAYAK	666/2024
48	D-CRLREV/427/2015 CRLREV/427/2015	PRAMOD SAH MP	MR.B.B.ROUTRAY, PARTHA SARATHI NAYAK	667/2024
49	D-CRLREV/21207/2024 CRLREV/372/2024	RAJU@ RAJA @ NIHAR RANJAN PANIGRAHI MP	BIKRAM CHANDRA GHADEI	668/2024
50	D-CRLREV/23922/2024 CRLREV/ /	DIBAKAR BEHERA MP	HRUDANANDA MOHAPATRA	669/2024
51	D-RSA/34064/2024 RSA/ /	SUBHASHMITA PALEI @ MAJHI MP	ARIJEET MISHRA	670/2024
52	D-RSA/546/2023 RSA/546/2023	PRAFULLA KUMAR SAHOO MP		909/2024
53	D-CMP/19321/2024 CMP/463/2024	PANCHANANA JENA MP	SUSANTA KUMAR DASH	910/2024
54	D-RSA/26/2023 RSA/26/2023	PALLABAGUNJAN SATPATHY MP	TUSAR KUMAR MISHRA	911/2024
55	D-RSA/26/2023 RSA/26/2023	PALLABAGUNJAN SATPATHY MP	TUSAR KUMAR MISHRA	911/2024
56	D-CMP/34097/2024 CMP/ /	SIRAPANI MAHANTA MP	SOUMYA MISHRA	912/2024
57	D-CMP/34137/2024 CMP/ /	RAIMOHAN JENA MP	J.K.MISHRA 2	912/2024
				913/2024

58	D-RSA/26/2023 RSA/26/2023	PALLABAGUNJAN SATPATHY MP	TUSAR KUMAR MISHRA	913/2024
59	D-RSA/34104/2024 RSA/ /	CHABALU RAM KRISHNA @ CH RAMAKRISHNA RAM MP	SANMARAM MISHRA	914/2024
60	D-CMP/34176/2024 CMP/ /	DURGAMANI JENA MP	DWARIKA PRASAD MOHANTY	914/2024
61	D-RSA/34223/2024 RSA/ /	NABA PATRA MP	SANGRAM SENAPATI	915/2024
62	D-CMP/34180/2024 CMP/ /	UMESH CHANDRA PANDA MP	SANATAN DAS	915/2024
63	D-CMP/34207/2024 CMP/ /	M/S. METRO BUILDER(ORISSA) PVT.LTD. SMITA RANJAN PATNAIK MP		916/2024
64	D-BLAPL/23428/2024 BLAPL/ /	SUNIL NAHAK MP	S.S.RAY (2)	987/2024
65	D-BLAPL/15518/2024 BLAPL/5322/2024	PRASANT KUMAR SAHU MP		988/2024
66	D-BLAPL/12340/2023 BLAPL/12340/2023	PRABHAKAR GOUDA MP		989/2024
67	D-BLAPL/13975/2023 BLAPL/13975/2023	BHAGIRATHI GOUDA @ BHAGYA GOUDA MP		990/2024
68	D-BLAPL/20051/2024 BLAPL/6947/2024	RAJAT NAYAK MP		991/2024
69	D-BLAPL/7797/2024 BLAPL/2799/2024	MUNA MAHAKUD@MAHAKUL MP	SUSIL KUMAR PATTNAIK	992/2024
70	D-BLAPL/10823/2024 BLAPL/4202/2024	JITENDRA SAMAL@JITU MP	SAMIR KUMAR MISHRA(S.ADV)	993/2024
71	D-ABLAPL/11611/2024 ABLAPL/4122/2024	JAYGURU ROUT MP	SUSANTA KUMAR BARAL	1523/2024
72	D-ABLAPL/17720/2024 ABLAPL/6333/2024	ANUKULA RANA MP		1524/2024
73	D-ABLAPL/21084/2024 ABLAPL/7716/2024	SURATHA SAHU MP		1525/2024
74	D-ABLAPL/19746/2024 ABLAPL/7169/2024	MANDARADHAR BISHI MP		1526/2024
75	D-ABLAPL/7473/2022 ABLAPL/7473/2022	GOBINDA NAYAK MP		1527/2024
76	D-ABLAPL/18919/2024 ABLAPL/6713/2024	SIBA SANKAR NAHAK @ PANDA MP		1528/2024
77	D-ABLAPL/20566/2024 ABLAPL/7453/2024	SUSHA BHOL @ ASHOK KUMAR BHOL MP		1529/2024
78	D-ABLAPL/11393/2023 ABLAPL/11393/2023	ANI @ DEEPAK KUMAR SINGH MP	BIRAJA PRASAD NANDA	1530/2024
79	D-ABLAPL/17220/2024 ABLAPL/6028/2024	TARINI MAHAKUD @ TARINI PRASAD MAHAKUD MP		1531/2024
80	D-ABLAPL/5931/2024 ABLAPL/2195/2024	SISIR PRADHAN MP		1532/2024
81	D-ABLAPL/7097/2017 ABLAPL/7097/2017	MUNA@BRAJAMOHAN BARIK MP		1533/2024
82	D-ABLAPL/19471/2024 ABLAPL/7036/2024	JAGA REDDY MP		1534/2024
83	D-ABLAPL/17127/2024 ABLAPL/6135/2024	JAYANTA DALEI MP		1535/2024
84	D-ABLAPL/15534/2024 ABLAPL/5637/2024	SANDEEP PARIDA @ SANU MP		1536/2024
85	D-ABLAPL/19169/2024 ABLAPL/6915/2024	SURESH CHANDRA SAHU MP		1537/2024
86	D-MACA/13654/2024 MACA/321/2024	M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	1781/2024
87	D-MACA/32399/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	1782/2024
88	D-MACA/33661/2024 MACA/783/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	1783/2024
89	D-MACA/34107/2024	KATA PANGI	RAMESH CHANDRA PRADHAN	

	MACA/ /	MP		1784/2024
90	D-MACA/34107/2024	KATA PANGI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		1785/2024
91	D-MACA/34111/2024	VARSHA RANI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		1786/2024
92	D-MACA/34114/2024	LAXMIRANI SAHU	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		1787/2024
93	D-MACA/34124/2024	THE ORIENTAL INSURANCE CO.LTD, BALANGIRIMBALA PATI		
	MACA/ /	MP		1788/2024
94	D-MACA/34128/2024	L.M.,RELIANCE GENERAL INSURANCE CO.LTD,BHUBANESWAR		
	MACA/ /	MP		1789/2024
95	D-MACA/34128/2024	L.M.,RELIANCE GENERAL INSURANCE CO.LTD,BHUBANESWAR		
	MACA/ /	MP		1790/2024
96	D-MACA/34132/2024	D.M.,M/S.RELIANCE GENERAL INSURANCE CO.LTD,BHUBANESWAR		
	MACA/ /	MP		1791/2024
97	D-MACA/34132/2024	D.M.,M/S.RELIANCE GENERAL INSURANCE CO.LTD,BHUBANESWAR		
	MACA/ /	MP		1792/2024
98	D-MACA/34161/2024	NEW INDIA ASSURANCE COMPANY LTD.,SAUMIK KUMAR GHOSE		
	MACA/ /	MP		1793/2024
99	D-MACA/34161/2024	NEW INDIA ASSURANCE COMPANY LTD.,SAUMIK KUMAR GHOSE		
	MACA/ /	MP		1794/2024
100	D-MACA/34161/2024	NEW INDIA ASSURANCE COMPANY LTD.,SAUMIK KUMAR GHOSE		
	MACA/ /	MP		1795/2024
101	D-MACA/34161/2024	NEW INDIA ASSURANCE COMPANY LTD.,SAUMIK KUMAR GHOSE		
	MACA/ /	MP		1796/2024
102	D-MACA/177/2020	ASIMA DAS	PRABHAT KUMAR DAS	
	MACA/177/2020	MP		1797/2024
103	D-CRLA/793/2017	MUSIYA GOMANGO	M/S.PRASANTA KUMAR JENA	
	CRLA/793/2017	MP		1985/2024
104	D-CRLA/304/2023	AMIT KUMAR	REENA NAYAK	
	CRLA/304/2023	MP		1986/2024
105	D-CRLA/299/2016	PRADEEP KHUNTIA	MR.ARUN KUMAR DAS	
	CRLA/299/2016	MP		1987/2024
106	D-CRLA/527/2020	SUKUTA @ ASHOK JENA	M/S.SWADHIN KESHARI SINGH, B.K.DASH	
	CRLA/527/2020	MP		1988/2024
107	D-CRLA/605/2018	ALLAUDDIN KHAN@JANJALI	M/S.SURYAKANTA DWIBEDI	
	CRLA/605/2018	MP		1989/2024
108	D-CRLA/23835/2024	DUKALU DHARUA	SATYABRATA PANDA	
	CRLA/ /	MP		1990/2024
109	D-CRLA/23835/2024	DUKALU DHARUA	SATYABRATA PANDA	
	CRLA/ /	MP		1991/2024
110	D-CRLA/23875/2024	ADEITA KUMAR PATI	BHABA RANJAN KAR	
	CRLA/ /	MP		1992/2024
111	D-CRLA/23875/2024	ADEITA KUMAR PATI	BHABA RANJAN KAR	
	CRLA/ /	MP		1993/2024
112	D-CRLMC/5554/2023	TARINI PRASAD MAHARANA@TARINISEN PRASAD MAHARANA		
	CRLMC/5554/2023	MP		2088/2024
113	D-CRLMC/23791/2024	ALEKH GARDIA	LALITENDU MISHRA	
	CRLMC/ /	MP		2089/2024
114	D-CRLMC/23793/2024	SK.NASRULLA	JAGANNATH KAMILA	
	CRLMC/ /	MP		2090/2024
115	D-CRLMC/15237/2024	LAXMIKANTA SAHU	MANORANJAN ACHARYA	
	CRLMC/2058/2024	MP		2091/2024
116	D-CRLMC/23776/2024	KRUSHNA CHANDRA PANDEY	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2092/2024
117	D-CRLMC/23802/2024	KAMLA SWAIN @ TIRKEY	HARIPAD MOHANTY	
	CRLMC/ /	MP		2093/2024
118	D-CRLMC/23779/2024	DOLAMANI SAHU	SRINIVAS MOHANTY	
	CRLMC/ /	MP		2094/2024
119	D-CRLMC/23805/2024	SAROJ GOPAL MOHANTY	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		2095/2024
120	D-CRLMC/23814/2024	RAM KISHORE PRASAD SHAH	PARTHA SARATHI NAYAK	
	CRLMC/ /	MP		2096/2024

121	D-CRLMC/23822/2024 CRLMC/ /	ABHIJEET KUMAR BHAKAT MP	ANITA SAHOO	2097/2024
122	D-CRLMC/3354/2022 CRLMC/3354/2022	SHAKTI RANJAN DASH@DAS MP	DEEPAK KUMAR MOHAPATRA	2098/2024
123	D-CRLMC/12945/2024 CRLMC/1615/2024	BIRANCHI MALLIK @ MALLICK MP	AMIT PRASAD BOSE	2099/2024
124	D-CRLMC/23846/2024 CRLMC/ /	BALARAM @ SATYABRATA DASH MP	AMIT PRASAD BOSE	2100/2024
125	D-CRLMC/23857/2024 CRLMC/ /	NILAMANI TRIPATHY MP	KAMAL BEHARI PANDA	2101/2024
126	D-CRLMC/23865/2024 CRLMC/ /	BAISHNAB BEURA MP	KASHINATH PATTANAİK	2102/2024
127	D-CRLMC/23871/2024 CRLMC/ /	RANAPRATAP SINGH MP	LAXMAN PRADHAN	2103/2024
128	D-CRLMC/23871/2024 CRLMC/ /	RANAPRATAP SINGH MP	LAXMAN PRADHAN	2104/2024
129	D-CRLMC/23876/2024 CRLMC/ /	RABINDRA KUMAR SAHOO@RABI SAHO MP	SURYAKANTA DWIBEDI	2105/2024
130	D-CRLMC/23887/2024 CRLMC/ /	PRAKASH KUMAR SETHI MP	PRATEİK PARIJA	2106/2024
131	D-CRLMC/23894/2024 CRLMC/ /	SUDHANSU SEKHAR PRUSTY MP	NIKUNJA KUMAR ROUT	2107/2024
132	D-CRLMC/23916/2024 CRLMC/ /	BIBHU PRASAD DASH @ BIBHU PRASAD MP	SANTOSH KUMAR NANDA	2108/2024
133	D-WA/32600/2024 WA/2171/2024	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	5971/2024
134	D-WA/33939/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5972/2024
135	D-WA/33939/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5973/2024
136	D-WA/33939/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5974/2024
137	D-WA/34141/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5975/2024
138	D-WA/34141/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5976/2024
139	D-WA/34141/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5977/2024
140	D-WA/34143/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5978/2024
141	D-WA/34143/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5979/2024
142	D-WA/34143/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5980/2024
143	D-WA/34152/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5981/2024
144	D-WA/34152/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5982/2024
145	D-WA/34152/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY,A.S.C	5983/2024
146	D-WA/34263/2024 WA/ /	TP CENTRAL ODISHA DISTRIBUTION LTD MP	BEHERA	5984/2024
147	D-WA/34263/2024 WA/ /	TP CENTRAL ODISHA DISTRIBUTION LTD MP	BEHERA	5985/2024
148	D-WA/34263/2024 WA/ /	TP CENTRAL ODISHA DISTRIBUTION LTD MP	BEHERA	5986/2024
149	D-WA/34035/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAİK,A.S.C	5987/2024
150	D-WA/34035/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAİK,A.S.C	5988/2024
151	D-WA/34035/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAİK,A.S.C	5989/2024
152	D-WA/34036/2024	STATE OF ODISHA	TARUN PATNAİK,A.S.C	

	WA/ /	MP		5990/2024
153	D-WA/34036/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		5991/2024
154	D-WP(C)/31691/2023	APSARI NAYAK	BIPIN KUMAR NAYAK	
	WP(C)/31691/2023	MP		10413/2024
155	D-WP(C)/31852/2023	PRAVAT KUMAR PRADHAN	BIPIN KUMAR NAYAK	
	WP(C)/31852/2023	MP		10414/2024
156	D-WP(C)/34051/2024	PRAKRITY ROY	RAMA KRISHNA BISOI	
	WP(C)/19310/2024	MP		10415/2024
157	D-WP(C)/33714/2024	KAILASH CHANDRA SAHOO	NIRANJAN LENKA	
	WP(C)/19243/2024	MP		10416/2024
158	D-WP(C)/34032/2023	TRILOCHAN MOHANTA		
	WP(C)/34032/2023	MP		10417/2024
159	D-WP(C)/5509/2023	RENUBALA SAHU	BALARAM BEHERA	
	WP(C)/5509/2023	MP		10418/2024
160	D-WP(C)/34063/2024	SANJUKTA BEHERA	SUSHANTA KUMAR JOSHI	
	WP(C)/19261/2024	MP		10419/2024
161	D-WP(C)/34066/2024	DR. ASHISH KUMAR BARIK	SAMEER KUMAR DAS	
	WP(C)/19298/2024	MP		10420/2024
162	D-WP(C)/34068/2024	DR.NEELIMA KATTI	SAMEER KUMAR DAS	
	WP(C)/ /	MP		10421/2024
163	D-WP(C)/34070/2024	ANUSUYA MISHRA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		10422/2024
164	D-WP(C)/34085/2024	UMAKANTA PATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10423/2024
165	D-WP(C)/10701/2024	BIJAY KUMAR BEHERA	SAILABALA JENA	
	WP(C)/6478/2024	MP		10424/2024
166	D-WP(C)/34091/2024	M/S PACIFIC INTERNATIONAL PVT. LTD.	KAJAL SAHOO	
	WP(C)/19305/2024	MP		10425/2024
167	D-WP(C)/34090/2024	SASANKA SHEKHAR SAHU	SAILABALA JENA	
	WP(C)/ /	MP		10426/2024
168	D-WP(C)/34095/2024	AMULYA MOHARANA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		10427/2024
169	D-WP(C)/34100/2024	URMILA NAIK	KRISHNA CHANDRA SAHU	
	WP(C)/19279/2024	MP		10428/2024
170	D-WP(C)/34073/2024	MANJULATA SINGH	SARBESWAR SAHOO	
	WP(C)/ /	MP		10429/2024
171	D-WP(C)/34102/2024	PRATAP KUMAR MEHER	JAGABANDHU SAHU	
	WP(C)/ /	MP		10430/2024
172	D-WP(C)/34103/2024	UMAKANTA BARIK	DAYANIDHI MISHRA	
	WP(C)/ /	MP		10432/2024
173	D-WP(C)/34105/2024	PRASANT KUMAR NAYAK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		10433/2024
174	D-WP(C)/41346/2023	BANAMALI OJHA	MAHESWAR MOHANTY	
	WP(C)/41346/2023	MP		10434/2024
175	D-WP(C)/34109/2024	KUMARPUR SASAN JUBA GOSTI KENDRAGOPAL KRISHNA MOHANTY		
	WP(C)/ /	MP		10435/2024
176	D-WP(C)/34112/2024	MAGATA NAIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		10436/2024
177	D-WP(C)/34115/2024	RANJAN KUMAR ACHARYA	GOPAL KRUSHNA MOHANTY	
	WP(C)/ /	MP		10437/2024
178	D-WP(C)/34116/2024	RAMAKANTA SAHUKAR	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		10438/2024
179	D-WP(C)/34122/2024	M/S. D.K.ENTERPRISES	SOMANATH MISHRA	
	WP(C)/ /	MP		10439/2024
180	D-WP(C)/13571/2024	DHANESWAR MISHRA	ASHIS KUMAR MISHRA	
	WP(C)/8090/2024	MP		10440/2024
181	D-WP(C)/34135/2024	ISHWAR CHANDRA APPAT	GAUTAM CHARAN ROUT	
	WP(C)/ /	MP		10441/2024
182	D-WP(C)/23659/2023	THE DY. SALT COMMNR., CHENNAI	DIPTI RANJAN BHOKTA	
	WP(C)/23659/2023	MP		10442/2024
183	D-WP(C)/5588/2024	SURESH CHANDRA SAHU	DEVASHIS PANDA	
	WP(C)/2844/2024	MP		10443/2024

184	D-WP(C)/34160/2024 WP(C)/ /	RABI NARAYAN PATRO MP	DINESH KUMAR PANDA	10444/2024
185	D-WP(C)/34164/2024 WP(C)/ /	SWATI SUCHARITA MP	DINESH KUMAR PANDA	10445/2024
186	D-WP(C)/34162/2024 WP(C)/ /	MALAYA KUMAR RANA MP	MOHENDRA KUMAR MOHAPATRO	10446/2024
187	D-WP(C)/6551/2012 WP(C)/6551/2012	JOGENDRANATH GHARAI MP		10447/2024
188	D-WP(C)/34191/2024 WP(C)/ /	SAMIR KUMAR MOHANTY MP	JAGANNATH BHUYAN	10448/2024
189	D-WP(C)/34089/2024 WP(C)/ /	RAKESH BEHERA MP	BIJAYA KUMAR PARIDA	10449/2024
190	D-WP(C)/34089/2024 WP(C)/ /	RAKESH BEHERA MP	BIJAYA KUMAR PARIDA	10450/2024
191	D-WP(C)/34202/2024 WP(C)/ /	RABINDRA KUMAR PATRA MP	KUNAL KUMAR SWAIN	10451/2024
192	D-WP(C)/34208/2024 WP(C)/ /	RASMIRANI DORA MP	LAXMIKANTA MOHANTY	10452/2024
193	D-WP(C)/6754/2024 WP(C)/3752/2024	SUSANTA KUMAR SATAPATHY MP	TANMAY MISHRA	10453/2024
194	D-WP(C)/34093/2024 WP(C)/ /	SHREE IDEAL HOMES PVT LTD MP	PRABODHA CHANDRA NAYAK	10454/2024
195	D-WP(C)/29812/2024 WP(C)/16957/2024	BADRI NARAYAN RATHI MP		10455/2024
196	D-WP(C)/34221/2024 WP(C)/ /	BHARAT BHUSAN PARIDA MP	ASMIYA RANJAN MAJHI	10456/2024
197	D-WP(C)/11602/2024 WP(C)/8168/2024	SUSANTA KUMAR SAHOO MP	BANSHIDHAR SATAPATHY	10457/2024
198	D-WP(C)/10490/2024 WP(C)/5496/2024	DR.SUSANTA KUMAR DEY MP	SAURAV TIBREWAL	10458/2024
199	D-WP(C)/34236/2024 WP(C)/ /	BIBHUDATTA SINGH DEO MP	PRANAYA KUMAR MISHRA	10459/2024
200	D-WP(C)/34238/2024 WP(C)/ /	AKRURA BARIK MP	LAXMIKANTA MOHANTY	10460/2024
201	D-WP(C)/31625/2023 WP(C)/31625/2023	SUSHANTA KUMAR RATH MP	SOUBHAGYA SUNDAR DAS	10461/2024
202	D-WP(C)/18218/2024 WP(C)/10211/2024	A RAVI CHAITANYA MP	SOUBHAGYA SUNDAR DAS	10462/2024
203	D-WP(C)/34243/2024 WP(C)/ /	BANDANA MOHAPATRA MP	LAXMIKANTA MOHANTY	10463/2024
204	D-WP(C)/34117/2024 WP(C)/ /	PINKU BHUTIA MP	BIJAYA KUMAR PARIDA	10464/2024
205	D-WP(C)/34117/2024 WP(C)/ /	PINKU BHUTIA MP	BIJAYA KUMAR PARIDA	10465/2024
206	D-WP(C)/34245/2024 WP(C)/ /	DR. ANGURBALA DHAL MP	PRANAB KUMAR GHOSE	10466/2024
207	D-WP(C)/34248/2024 WP(C)/ /	SUCHISMITA PRADHAN MP	RAJALAXMI BISWAL	10467/2024
208	D-WP(C)/34252/2024 WP(C)/ /	DR.LOKANATH GARHNAYAK MP	PRANAB KUMAR GHOSE	10468/2024
209	D-WP(C)/34260/2024 WP(C)/ /	SUDHIR KUMAR LENKA MP	SRIKANTA MAHUNTA	10469/2024
210	D-WP(C)/34269/2024 WP(C)/ /	DR.SHADAB ALI BAIG MP	BIMBISAR DASH	10470/2024
211	D-WP(C)/34270/2024 WP(C)/ /	BINODINI NAYAK MP	JYOTIRMAY GUPTA	10471/2024
212	D-WP(C)/34283/2024 WP(C)/ /	CHANDRAMANI BEHERA MP	BAIDHAR SAHOO	10472/2024
213	D-WP(C)/34284/2024 WP(C)/ /	BANDITA SINGH MP	BIBEKANANDA BHUYAN	10473/2024
214	D-WP(C)/34286/2024 WP(C)/ /	JAGADISH RANA MP	BAIDHAR SAHOO	10474/2024